

सं० A-32012/2/2019-Admn.I (LA)

भारत सरकार /Government of India

विधि एवं न्याय मंत्रालय

Ministry of Law & Justice

विधि कार्य विभाग

Department of Legal Affairs

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Shastri Bhawan, New Delhi  
Dated the 12<sup>th</sup> November, 2024

OFFICE ORDER No. 264/2024

Consequent upon the acceptance of the recommendations made by the DPC by the Competent Authority, Shri Amrish Kumar, Deputy Government Advocate, is hereby promoted to the post of Additional Government Advocate [Grade-II of the Government Advocate service cadre of Indian Legal Service] in the Pay Level 13 of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice with effect from the date of assumption of charge.

*V. S. Chauhan*  
12/11/24

(V. S. Chauhan)

Under Secretary to the Govt. of India

Tel. 011 23383634

Copy to:

1. Shri Amrish Kumar, Deputy Government Advocate;
2. Smt. Deepa R. Krishnan, Under Secretary, Union Public Service Commission with reference to letter no.1/4(15)/2024-PD-4 dated 8<sup>th</sup> November, 2024;
3. PS to Hon'ble MoS (I/C) L&J/PSO to LS/ PPSs to Addl. Secretaries/PPSs to JS & LA/CCA.
4. In-charge, Branch Secretariats (Bengaluru/Chennai/Kolkata/ Mumbai);
5. In-charge, CAS/Lit.(HC)/Lit.(LC);
6. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi;
7. Cash Section / Admn. II/ Admn. III/ Admn. IV Section/ Hindi Unit;
8. e-office portal.